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## Maharashtra Co-Operative Societies (Amendment) Act, 2014

#### 40 OF 2014

[23 December 2014]

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# Maharashtra Co-Operative Societies (Amendment) Act, 2014

### 40 OF 2014

### [23 December 2014]

An Act further to amend the Maharashtra Co-operative Societies Act, 1960.

WHEREAS it is expedient furtherto amend the Maharashtra Cooperative Societies Act, 1960, for the purposes hereinafter appearing; it is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

#### 1. Short title. :-

This Act may be called the Maharashtra Co-operative Societies (Amendment) Act, 2014.

#### 2. Amendment of section 73CB of Mah. XXIV of 1961. :-

In section 73CB of the Maharashtra Co-operative Societies Act, 1960, in sub-section (15), for the words, figures and letters "before the 31st December 2014" the words, figures and letters "before the 30th June 2015" shall be substituted.